

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 34785/2014

M/S. GAIL INDIA LTD.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

Date : 24/03/2017 This petition was called on for hearing today.

For Petitioner(s) Mr. Gaurav Agalwal, Adv.
 Mr. Abhishek Sharma, Adv.

For Respondent(s) Mr. Aarti Upadhyay, Adv.
 Mr. Amardeep Sharma, Adv.
 Mr. Rakesh Uttamchandra Upadhyay, Adv.

Mr. Sumya Kumar, Adv.
Mr. Upendra Mishra, Adv.
Mr. Vinay Garg, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the respondent Nos.1 and 2 have failed to file the counter affidavit within the period stipulated under the rules.

Four weeks time, as last chance is given to the respondent Nos. 3 & 4 to file the counter affidavit. After expiry of four weeks, list the matter before the Hon'ble Court.

(M V RAMESH)
Registrar